

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.5-IA/1146(AHM)2024

In  
C.P. (IB)/156(AHM)2024

**Proceedings under Section 94 IBC**

**IN THE MATTER OF:**

Vivek Tuteja  
V/s  
Punjab National Bank

.....Applicant

.....Respondent

**Order delivered on: 26/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Sumit Parikh, Adv.  
For the Respondent :  
For the PG : Ms Hally Parikh, Adv.

**ORDER**

**IA/1146(AHM)2024**

Learned counsel for the applicant/RP is directed to serve the copy of report upon the Financial Creditor.

List for further consideration on 09.08.2024

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**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

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**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**